## Notice Calling for suggestions, views, comments etc from WTO-TBT Committee members on the draft Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2018 relating to Display of information in food service establishments.

## File No. REG-18/ Menu Labelling/FSSAI-2018.-

1. In the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 (herein after refer as said regulations), -

(1) In regulation 2.4, after sub-regulation 2.4.4, the following sub-regulation shall be inserted, namely:-

## "2.4.5: Display of information in food service establishments

(1) Food Service Establishments having Central license or outlets at 20 or more locations shall display the calorific value of each of the food items sold by them on their menu cards or boards. Additionally, reference information on the requirements of 2000 Kcal energy for an average adult per day shall also be displayed clearly and prominently.

(2) Food Service Establishments shall display the information specified below at the point of sale or service of the food:

- (a) any warning/statutory declarations required under these regulations;
- (b) information relating to allergens in the food;
- (c) logo for veg or non-veg;
- (d) information relating to gluten free and low gluten status in food; and
- (e) information relating to organic food or ingredients.

(3) E-commerce Food Business Operators shall also provide this information in the menu linked with each food service establishment on their platform, where applicable.

(4) These provisions shall not be applicable to the following:

(a) Event caterers and Food Service premises that operate for less than 60 days in a calendar year (consecutively or non-consecutively).

(b) Self-serve condiments that are free of charge and not listed on the menu.

(c) Special-order items or modified meals and menu items as per customer's request.

(5) Food Service Establishments shall also keep written nutritional information on the food items sold by them in the form of booklets or handouts or on their website which shall be provided to consumers upon request.